

## ANNEXURE A - 2

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0.00	0	0.00	0.00	0.00	0.00		1 No claims have been received from this category of creditor by RP till 27 <sup>th</sup> February, 2023
2	Unsecured financial creditors belonging to any class of creditors	0	0.00	0	0.00	0.00	0.00	0.00		2 No claims have been received from this category of creditor by RP till 27 <sup>th</sup> February, 2023
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	5,93,34,36,051.48	4	5,87,84,36,051.48	0.00	6,00,00,000.00	0.00		3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	13	26,95,69,73,350.90	13	23,50,34,74,061.90	0.00	2,79,12,17,768.00	66,22,81,521.00		4
5	Operational creditors (Workmen)	0	0.00	0	0.00	0.00	0.00	0.00		5 No claims have been received from this category of creditor by RP till 27 <sup>th</sup> February, 2023
6	Operational creditors (Employees)	1	2,55,461.00	0	0.00	0.00	2,55,461.00	0.00		6
7	Operational creditors (Government Dues)	1	63,13,258.00	0	0.00	0.00	0.00	63,13,258.00		7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	3,11,62,000.00	0	0.00	0.00	17,70,000.00	2,93,92,000.00		8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0.00	0	0.00	0.00	0.00	0.00		9 No claims have been received from this category of creditor by RP till 27 <sup>th</sup> February, 2023
<b>Total</b>		<b>21</b>	<b>32,92,81,40,121.38</b>	<b>17</b>	<b>29,38,19,10,113.38</b>	<b>0.00</b>	<b>2,85,32,43,229.00</b>	<b>69,79,86,779.00</b>		



**Notes:**

1. Pursuant to Regulation 10 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, an Interim Resolution Professional/Resolution Professional may call for such other evidence or clarification as he deems fit from the financial creditor for substantiating the whole or a part of its claim.
2. Pursuant to Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the IRP/RP reserves the right to modify your claim on the basis of any additional information/documents that may come to our notice during the Corporate Insolvency Resolution Process. In case of any such modifications to the admitted claim amount, intimation shall be sent to the concerned creditors.



**Annexure - 4**  
**Name of the Corporate debtor: Rajesh Construction Company Private Limited; Date of commencement of CIRP 13<sup>th</sup> May, 2021;**  
**List of creditors as on: 28<sup>th</sup> February, 2023**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under Verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of Voting share in CoC	
1	ICICI Bank, Mumbai	02.06.2021	39,01,68,332.90	39,01,64,332.90	Unsecured	39,01,68,332.90	No	1.33	0.00	0.00	0.00	0.00		
2	Clearwater Capital Partners Singapore Fund IV Private Limited	02.06.2021	29,04,26,030.00	29,04,26,030.00	Unsecured	29,04,26,030.00	No	0.99	0.00	0.00	0.00	0.00	0.00	
3	Clearwater Capital Partners Singapore Fund V Private Limited	02.06.2021	1,64,11,60,775.00	1,64,11,60,775.00	Unsecured	1,64,11,60,775.00	No	5.50	0.00	0.00	0.00	0.00	0.00	
4	Asset Care and Reconstruction Enterprise Limited	09.06.2021	10,42,80,66,702.00	8,98,68,41,934.00	Unsecured	10,42,80,66,702.00	No	30.56	0.00	0.00	1,44,12,17,768.00	0.00	0.00	
5	Chintamani Enclave Private Limited	26.05.2021	16,93,03,394.00	16,01,87,440.00	Unsecured	--	No	0.55	0.00	0.00	0.00	91,15,954.00	0.00	
6	Ajay Patel	07.06.2021	6,64,03,899.00	6,64,01,899.00	Unsecured	--	Yes	0.20	0.00	0.00	0.00	0.00	0.00	
7	Al Mehwar Commercial Investments LLC	28.06.2021	21,40,14,864.00	21,40,14,864.00	Unsecured	21,40,14,864.00	No	0.73	0.00	0.00	0.00	0.00	0.00	
8	IREP Credit Capital Private Limited	22.09.2021	25,24,23,511.00	25,24,23,511.00	Unsecured	25,24,23,511.00	No	0.86	0.00	0.00	0.00	0.00	0.00	
9	ASK Real Estate Special Opportunities Fund	03.09.2021	4,66,36,65,370.00	3,02,35,68,000.00	Unsecured	4,66,36,65,370.00	No	10.31	0.00	0.00	1,35,00,00,000.00	29,01,05,370.00	0.00	



10	ASK Real Estate Special Opportunities Fund II	03.09.2021	5,81,27,56,197.00	544,96,96,000.00	Unsecured	5,81,27,56,197.00	No	18.59	0.00	0.00	0.00	36,30,60,197.00
11	Ashwin Ramesh Mansharamani	14.06.2022	1,27,51,935.00	1,27,51,935.00	Unsecured	1,27,51,935.00	No	0.04	0.00	0.00	0.00	0.00
12	Primary Debt Investments	14.06.2022	299,67,04,838.00	2,99,67,04,838.00	Unsecured	299,67,04,838.00	No	10.22	0.00	0.00	0.00	0.00
13	Quantum Advisors Private Limited	14.06.2022	1,91,27,503.00	1,91,27,503.00	Unsecured	1,91,27,503.00	No	0.07	0.00	0.00	0.00	0.00
<b>TOTAL</b>			<b>26,95,69,73,350.90</b>	<b>23,50,34,74,061.90</b>		<b>26,72,12,66,057.90</b>		<b>79.95</b>	<b>0.00</b>	<b>0.00</b>	<b>2,79,12,17,768.00</b>	<b>66,22,81,521.00</b>

**Note:**

1. The Corporate Debtor has given Corporate Guarantee for the facilities granted by Sr. No. 1 to 4 and 7 to 13 to the group companies of the Corporate Debtor
2. Ajay Patel is the Director of the Corporate Debtor and has granted unsecured loan to the Corporate Debtor.

